

Kaimaichara and Dalu-chara Refugee Colonies

*1264. **Shri Dasaratha Deb:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that drinking water, education and medical facilities have not yet been provided in the Kaimaichara and Dalu-chara refugee colonies;

(b) the number of people at present staying in each of these two colonies; and

(c) whether any steps are being taken to provide these facilities?

The Minister of Rehabilitation and Minority Affairs (**Shri Mehr Chand Khanna**): (a) and (c). No. Some facilities already exist and arrangements to provide more are in hand.

(b) 72 families in Kaimaichara colony.

142 families in Michhora colony, Dalu-chara is a part of Michhora colony.

Radio Station at Vijayawada

*1265. **Shri Balarama Krishnalal:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the Government of India have under consideration a proposal to construct a building to house the Radio Station at Vijayawada; and

(b) if so, the steps the Government of India have taken so far in this connection?

The Minister of Information and Broadcasting (**Dr. Keskar**): (a) No Sir.

(b) Does not arise.

Karve Committee

*1273. **Shri Sanganna:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether all the recommendations made by the Karve Committee

on the village and small scale industries have been implemented; and

(b) if not which of the recommendations have so far been implemented?

The Minister of Commerce (**Shri Kanungo**): (a) No, Sir.

(b) A statement showing the recommendations of the Village and Small-Scale Industries (Second Five Year Plan) Committee, also known as the Karve Committee, which have been accepted by Government and are in the process of being implemented, is laid on the Table of the Sabha. [See Appendix III, annexure No. 125.]

Indians in South Africa

*1274. { **Shri Shree Narayan Das:**
Shri Mahanty:

Will the Prime Minister be pleased to state whether the issue of treatment of persons of Indian origin in South Africa will be raised and discussed in the next meeting of the assembly of the U.N.O.?

The Deputy Minister of External Affairs (**Shrimati Lakshmi Menon**): A request for a debate on this issue has already been made to the Secretary General of the U.N and it is hoped that the matter will be discussed in the next session of the General Assembly.

Radio-Active Minerals

*1275. **Shri Damani:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 677 on the 30th May, 1957 and state the results of the investigations carried out at Bhilwara (Rajasthan) where radio-active minerals were discovered about three months back?

The Prime Minister and Minister of External Affairs (**Shri Jawaharlal Nehru**): So far 10 tons of radioactive ore have been collected from the Bhilwara deposit from two cross-cuts driven in the mine, the uranium content of which is reported to be not as

rich as was anticipated. The greater part of this material is of a refractory nature, the extraction of uranium from which will be costlier than from ore which can be more easily treated. More ore is being excavated by opening up the deposits at various points, samples from which have been taken for beneficiation and leaching tests. The work on these samples, as also further work to develop the mine scientifically and systematically, is in progress.

Length of Films

*1276. **Shri Raghunath Singh:** Will the Minister of Commerce and Industry be pleased to state whether it is a fact that Government are considering a proposal to reduce the length of films to eight thousand feet only?

The Minister of Commerce (Shri Kanungo): A suggestion regarding the length of Indian Films being reduced suitably has been made to the Indian Film Industry as one of the possible measures for bringing down foreign exchange expenditure on the import of raw films.

Licences for Coal Mining Equipment

*1277. **Shri Matin:** Will the Minister of Commerce and Industry be pleased to state:

(a) what steps have been taken for issuing licences for spare parts relating to colliery equipment which are now of the "Banned Type";

(b) what steps are proposed to be taken to ensure stocks of spare parts being readily available for existing colliery equipments; and

(c) whether he is aware that production in many old establishments suffers due to non-availability of spare parts?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) Licences for import of all types of spare parts for Colliery equipments are granted fairly liberally to actual

users provided the demand is certified by the Coal Commissioner and the item applied for is not readily available from indigenous sources.

(b) The licencing is on a sufficient scale to enable Collieries to build up stocks.

(c) No, Sir.

Kashmir

*1278. **Shri Shree Narayan Das:** Will the Prime Minister be pleased to state:

(a) whether any date has been fixed to discuss Jarring Report on Kashmir by the Security Council; and

(b) if so, when?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). Government have no information.

सिक्किम की सहायता

*१२७६. श्री भवत दर्शन : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) सिक्किम की सप्तवर्षीय विकास योजना के निष्पादन के लिये सिक्किम दरबार को अब तक कुल कितनी सहायता दी जा चुकी है ;

(ख) वह धन किन किन कार्यों पर व्यय किया गया है ; और

(ग) प्रविधिक सहायता के लिये कितने पदाधिकारियों व विशेषज्ञों की सेवायें वहाँ की सरकार को दी गई हैं ?

बंधो.शेक कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन) : (क) भारत सरकार ने सिक्किम की सप्तवर्षीय विकास योजना का खर्च उठाने का वादा किया है। अनुमान किया जाता है कि उस पर कुल खर्च २ करोड़ २३ लाख रुपये बैठेगा। इन २ करोड़ २३ लाख रुपये में से २ करोड़ १ लाख रुपये अनुदान (ग्रांट) के रूप में, और २२ लाख